Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016(Amount in ₹)

Sl. No.	Category of creditor	Summary		Summary of cla	nims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	77,11,345.96	1	77,11,345.96	NIL	NIL	NIL	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
6	Operational creditors (Employees)	4	16,99,568.00	4	13,09,566.00	NIL	3,90,002	NIL	2	
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	95,07,829.40	7	81,72,190.00	NIL	13,35,639.40	NIL	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
	Total	12	1,89,18,743.36	12	1,71,93,101.96	NIL	17,25,641.40	NIL		

### ANNEXURE-1

# Name of the corporate debtor: TURTLE BOOKS PRIVATE LIMITED; Date of commencement of CIRP: 19.01.2021; List of creditors as on: 14.12.2021

## List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl.	Name of	Name of	Details of	of claim		Details o	f claim adn	nitted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	employee	recei	ved					contingent	any mutual	claim under	claim not	any
	representative,		Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
	if any		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
				( <b>Rs.</b> )	Admitted	Claim	party?	applicable		off			
					( <b>Rs.</b> )								
1.		Aditya Birla	Within the	77,11,345.96	77,11,345.96		NO	100%	NIL	NIL	NIL	NIL	
		Finance Limited	stipulated										
			time										
			TOTAL	77,11,345.96	77,11,345.96								

### ANNEXURE-2

# Name of the corporate debtor: TURTLE BOOKS PRIVATE LIMITED; Date of commencement of CIRP: 19.01.2021; List of creditors as on: 14.12.2021

## **List of operational creditors (Employees)**

(Amount in Rs.)

Sl. No.	Name of authorised	Name of employee	Details of claim received				claim adm		Amount of contingent	Amount of any	Amount of claim under	Amount of claim	Remarks, if any
	representative, if any		Date of receipt	Amount claimed (Rs.)	Amount of claim Admitted (Rs.)	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set- off	verification	not admitted	
1.		KounalMukhopadhyay	Within the stipulated time	800,000.00	480,880.00		NO	NA	NIL	NIL	NIL	319,120.00	
2.			Within the stipulated time	132,000.00	93,168.00		NO	NA	NIL	NIL	NIL	38,832.00	
3.			Within the stipulated time	407,568.00	407,568.00		NO	NA	NIL	NIL	NIL	-	
4.		Bhupesh Sharma	Within the stipulated time	3,60,000.00	3,27,950.00		NO	NA	NIL	NIL	NIL	32,050	
			TOTAL	16,99,568.00	13,09,566.00							390,002	

ANNEXURE-3
Name of the corporate debtor: TURTLE BOOKS PRIVATE LIMITED; Date of commencement of CIRP: 19.01.2021; List of creditors as on: 14.12.2021

# List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl.	Name of creditor	Details o	f claim			Details of c	laim admitted			Amount of	Amount	Amount of	Amount of	Remarks, if
No.		recei							contingent	of any	claim not	claim	any	
		Date of	Amount	Amount o	of Natur	Amount	Amount	Whether	% of voting		mutual	admitted	under	•
		receipt	claimed	claim	e of	covered by	covered by	related	share in		dues,		verification	
				admitted	claim	security	guarantee	party?	CoC		that may			
						interest					be set-off			
1		Within the				NIL	NIL	NO	NA	NIL	NIL		NIL	-
	Infinity Advertising													
		time	2,620,675.40	1,809,266.00	)							811,409.40		
2		Within the				NIL	NIL	NO	NA	NIL	NIL		NIL	-
		stipulated												
			93,528.00	69,790.00								23,738.00		
3		Within the				NIL	NIL	NO	NA	NIL	NIL		NIL	-
		stipulated												
			2,778,506.00	2,442,361.00	1							336,145.00		
4		Within the				NIL	NIL	NO	NA	NIL	NIL		NIL	-
		stipulated												
	Prakriti Mitra		118,000.00	106,200.00								11,800.00	L	
5		Within				NIL	NIL	NO	NA	NIL	NIL		NIL	-
		thestipulated												
			843,000.00	759,240.00				110				83,760.00		
6		Within the				NIL	NIL	NO	NA	NIL	NIL		NIL	
		stipulated												
		time	17.06.754.00	17.05.000.00								022.00		
	Private Limited	XX7'.1' .1	17,96,754.00	17,95,822.00		NIII	NIII	NO	NA	NIII		932.00	NIII	
/	9	Within the				NIL	NIL	NO	INA	NIL	NIL		NIL	
		stipulated	12 57 266 00	11 00 511 00								(7.055.00		
	Limited	time	12,57,366.00	11,89,511.00	'							67,855.00		
			05 07 920 40	01 73 100 00								12 25 620 40		
		TOTAL	95,07,829.40	01,/2,190.00	'							13,35,639.40		
		IUIAL						1				1		